

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

IA 19/2016

in

WRIT PETITION (Civil) No.801 OF 1986

SUPREME COURT EMPLOYEES WELFARE ASSOCIATION

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

WITH

WRIT PETITION(C) No.1074 OF 2017

O R D E R

In view of the fact that petitioner's grievance has been addressed substantially vide Office Order dated 22<sup>nd</sup> December, 2017 passed by the Government of India, Department of Justice, I.A.No.19/2016 stands disposed of accordingly.

In view of the above, Writ Petition(C)No.1074/2017 also stands disposed of.

.....J.  
[ J. CHELAMESWAR ]

.....J.  
[ SANJAY KISHAN KAUL ]

NEW DELHI

DATED; JANUARY 22, 2018

ITEM NO.2

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 19/2016 in Writ Petition(s) (Civil) No(s). 801/1986

SUPREME COURT EMPLOYEES WELFARE ASSN. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 19/2016 FOR DIRECTIONS)

WITH

W.P. (C) No. 1074/2017 (X)

Date : 22-01-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. B. Adinarayan Rao, Sr. Adv.  
Mr. Abhinav Agarwal, Adv.  
Ms. Parul Shukla, Adv.  
Mr. Rajesh Kumar, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. K.K. Venugopal, Ld. Attorney General  
Mr. K. Radhakrishnan, Sr. Adv.  
Mr. V.V.V. Pattabhiram, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. M.K. Maroria, Adv.

Mr. R. Venkataramani, Sr. Adv.  
Mr. Satya Mitra Garg, AOR  
Mrs. Manju Aggarwal, Adv.  
Mr. Yashraj Singh Bundela, Adv.

Mr. P. Parmeswaran, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of the fact that petitioner's grievance has been addressed substantially vide Office Order dated 22<sup>nd</sup> December, 2017 passed by the Government of India, Department of Justice, I.A.No.19/2016 stands disposed of accordingly.

In view of the above, Writ Petition(C)No.1074/2017 also stands disposed of.

(OM PARKASH SHARMA)  
AR CUM PS

(RAJINDER KAUR)  
BRANCH OFFICER

(Signed order is placed on the file)